

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:6835
ANSWERED ON:09.05.2003
SUGAR DEVELOPMENT LOAN
VILAS BABURAO MUTTEMWAR

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the State Government of Maharashtra has recommended a number of proposals for sanctioning of sugar development loan for cane development to the sugar factories in the State;
- (b) if so, when these proposals were recommended by the State Government;
- (c) whether the Government have examined the proposals;
- (d) if so, the amount sanctioned out of the sugar development fund for the cane development to the sugar industry; and
- (e) if not, the reasons for delay in sanctioning the loan to the sugar factories?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SREENIVASA PRASAD)

- (a): Yes Sir.
- (b): The proposals were recommended by the State Government of Maharashtra from time to time.
- (c): These proposals were examined and scrutinised by this Department.
- (d)&(e): Since inception of the Sugar Development Fund Rs.221.57 crores were sanctioned and Rs.151.80 crores were disbursed to the sugar mills in the State for cane development purposes.